

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated, Shillong the, 17th October, 2025

No. HCM. II/44/2016-Estt/187: With the approval of the Hon'ble the Chief Justice, and in supersession of any previous Notification to this effect, the Departmental Promotion Committees of this Registry are hereby re-constituted as follows:

1. For the posts of Assistant Registrar to Joint Registrar:

1	Registrar General	Chairperson
2	Registrar (Admn.)	Member Secretary
3	Registrar (Judicial Service)	Member
4	Officer on Special Duty (Finance)	Member

2. For other posts in the Registry:

1	Registrar General	Chairperson
2	Registrar (Admn.)	Member Secretary
3	Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice	Member
4	Officer on Special Duty (Finance)	Member

REGISTRAR GENERAL

Memo No. HCM. II/44/2016-Estt/187-A

Dated, Shillong the, 17th October, 2025

Copy to :

1. The Registrar and PPS to the Hon'ble Chief Justice, High Court of Meghalaya, for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of his Lordship.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of his Lordship..
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattarchajee, High Court of Meghalaya, Shillong for favour of kind information of his Lordship..
5. The Registrars/Joint Registrars concerned for favour of kind information and necessary action.
6. The OSD(Finance) High Court of Meghalaya, Shillong for favour of kind information and necessary action.
7. The System Analyst, High Court of Meghalaya, Shillong for favour of kind information with a request to get the same uploaded in the Official Website.
8. Departmental Promotion Committee file.
9. Office File.

By order etc....


REGISTRAR GENERAL

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21/10/25